

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Punj Lloyd Limited Date of Commencement of Liquidation: 27-05-2022; List of Stakeholders as on Date: 27-05-2022; Name of IP: Mr. Ashwini Mehra; Process Number: 1; Last 5 digit of registration number: 10706

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	0	0	0	0	NA
2	Liquidation costs incurred till date	0	0	0	0	0	0	0	NA
3	Secured financial creditors	27	152334640648	27	144801688417	0	7532952231	0	Annexure 3
4	Unsecured financial creditors	7	6391827181	7	6310147373	0	80923519	0	Annexure 4
5	Operational creditors (Workmen)	1	30483	1	0	0	0	0	Annexure 5
6	Operational creditors (Employees)	79	61318463	79	37533936	0	23784527	0	Annexure 6
7	Operational creditors (Government Dues)	19	18728658738	19	18143318722	30323328	555016688	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	323	104295805187	323	2835298552	69618017542	31842489093	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
Total		456	281812280700	456	172127987000	69648340870	40035166058	0	